

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 260 of 2012**

**Dated : 21<sup>st</sup> November, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s. A.B. Grain Spirits Pvt. Ltd. .... Appellant (s)**

**Versus**

**Punjab State Electricity Regulatory Commission . Respondent (s)**  
**& Ors.**

Counsel for the Appellant (s) : Mr. Rabin Majumdar  
Mr. Rajesh Mittra

Counsel for the Respondent(s) : Ms. Shikha Ohri  
Mr. Ruth Elwin  
Ms. Swapna Seshadri for R-2

**ORDER**

At the request of the Learned Counsel for the Appellant, post the matter for hearing on **25.11.2013**

**(Justice Surendra Kumar)**  
**Judicial Member**

**( Rakesh Nath)**  
**Technical Member**

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